

Dear Ma'am/Sir,

On behalf of Civic Innovation Foundation, we would like to share with you citizen's responses to the Consultation Paper on Telecommunication Infrastructure Sharing, Spectrum Sharing, and Spectrum Leasing, gathered on our online platform www.civis.vote.

4 responses were gathered on the document. To view citizen's feedback, please click on the link provided below:

[View Responses](#)

Should this report be relevant to any other officer in the Telecom Regulatory Authority of India, please do forward this report to them.

We appreciate and laud your commitment to public consultations.

If you are unable to access the report or if we can provide any further assistance, donot hesitate to reach out to us at: info@civis.vote.

Best regards,
Team Civis

RESPONSES TO

Consultation Paper on Telecommunication Infrastructure Sharing, Spectrum Sharing, and Spectrum Leasing



Telecom Regulatory Authority of India

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TOTAL RESPONSES

4

DRAFT MADE PUBLIC ON

Summary

The Telecom Regulatory Authority of India (TRAI) has released a Consultation Paper to seek comments on infrastructure sharing, spectrum sharing, and spectrum leasing. The Consultation Paper covers a range of issues, including the extension of infrastructure sharing to core network elements, precautions to ensure network resilience, mandatory infrastructure-sharing funded through the Universal Service Obligation Fund (USOF), and inter-band spectrum sharing. Additionally, the Consultation Paper examines spectrum leasing and its benefits and harmful concerns.

Infrastructure Sharing:

- Telecom companies have advocated infrastructure sharing to improve efficiency and reduce costs.
- Several issues need to be examined, including whether network sharing should be provided in all types of networks and the precautions that should be taken to ensure network resilience.
- Infrastructure-sharing funded through USOF and roaming-sharing contracts are also being examined.

Spectrum Sharing:

- Inter-band Spectrum sharing and Spectrum Leasing are being considered, focusing on Inter-band spectrum sharing.
- Benefits of Inter-band Spectrum sharing include facilitating active infrastructure sharing and deploying any technology using any spectrum in any frequency band.
- The main concerns include the effect on competition, loss to the exchequer, and the possibility of misuse.
- Challenges include the need to prevent misuse and the creation of conditions, charges, and terms and conditions if sharing is allowed.

Spectrum Leasing:

- Spectrum leasing allows TSPs to lease a part or the entire Spectrum holding to another TSP or a private entity.
- Benefits of spectrum leasing include promoting the secondary market for the Spectrum and efficient use of the Spectrum.
- The main concerns are the adverse effect on competition and dynamics of the auction of Spectrum and the possibility of misuse.
- Things to be examined include the absolute need for long-term spectrum leasing, charges for spectrum leasing, and whether they should be levied on similar lines as applicable for spectrum trading or a different approach.

[To read the complete document, click here.](#)

Consultation satisfaction

Public responses

[What are public responses?](#)

 Ms. Babita

Somewhat Satisfied !!!

 4   5

Other responses

 Citizen Leader [Name undisclosed]

Somewhat Satisfied !!!

 Citizen Leader [Name undisclosed]

Somewhat Satisfied !!!

 Citizen Leader [Name undisclosed]

Somewhat Satisfied !!!

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We're here to help. **Get in touch**

